

F.No. 21(1)/2012-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated the 26th October, 2012

ORDER

The President is pleased to engage the following advocates as **Group 'A'** Panel Counsel for conducting the Central Government litigation before the Supreme Court of India **with immediate effect for a period of two years** or until further orders, whichever is earlier:-

Group 'A' (Senior Advocate Designated)

S.No.	Name & Address
1	A.K. Ganguli B-20, Sector 26, NOIDA-201301, Ph:0120-2522104/820
2	Altaf Ahmed 4-D, Sagar Apartments, 6, Tilak Marg, New Delhi-110001 23385166/7727
3	Anand Grover 63/2, 1 st Floor, Majid Road, Jangpura, Bhogal, New Delhi.
4	Anoop Choudhary 166B, Sector 15A, NOIDA-201301, M-9810649949, 01202516511
5	Atul Nanda 12C, Sagar Apartments 6, Tilak Marg, New Delhi-110001, Ph:44299900
6	Brijender Singh Chahar, 188, Supreme Enclave, Mayur Vihar-1, Delhi -91 9811006761/011-24336761
7	JS Attri, E-119, Chhattarpur Extn., South Zone, New Delhi. 9810220918/23384606/26802440
8	June Chaudhary D-3, Sector 36, NOIDA – 201301, M-9810649949
9	Prabhat Chandra, Agarwal, A-189, Sec. 20, NOIDA-201301, M-9818327680
10	Priya Veer Kapur Ms. B-61, Greater Kailash-1, N. Delhi-48, Ph: 29240924/29234205
11	Vijay C Daga C-101, Hindon Apartments, Hindon CGHS, 25, Vasundhara Enclave, Mayur Vihar Phase III, New Delhi – 110096.

See

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Group 'A' (Advocates)

12	A V Rangam, C-41, Neeti Bagh, New Delhi-110049. Ph. 26859696
13	A.Radhakrishnan, Flat No.80, Supreme Enclave, Mayur Vihar-1, New Delhi-110091.9310925179
14	A.Subhashini Ms. 105, Lawyers Chamber, Supreme Court, New Delhi-1.9868849390/26967813
15	Abhinav Mukherji G-26 (Basement), Jangpura Extn. New Delhi-110014. Mob. 9818144136
16	Aman Ahluwalia A-1/47, Panchsheel Enclave, New Delhi-110017., Mob. 9811974545
17	Anita Shenoy Ms. 254, Abhinav Apartments, B-12, Vasundhara Enclave, Delhi-110096. Mob. 9811119393
18	Anjani Aiyagari Ms. C-II/63, Moti Bagh-1, New Delhi-11-21. Mob. 9811133627
19	Arijit Prasad, C-86, Shivalik Gitanjali Road, New Delhi-110017. 9810189451/23782869
20	Arjun Kumar 804, Sector-37, Noida-201301, Phone – 0120 4266872
21	Ashok Dhamija, Advocate, Supreme Court, New Delhi
22	Ashok K Srivastava, 62, Lawyers' Chamber, Supreme Court, N. Delhi 9810077424/4318235
23	B. Sunita Rao Ms. 15, Rail Vihar, Sector-30, NOIDA-201301
24	Binu Tamta, Ms. 331, New Lawyers Chamber, Supreme Court, New Delhi, Mob. 9811253253
25	C V Subba Rao A-13, Anupam Apartments, B-13, Vasundhara Enclave, N.Delhi-96.



26	C.Hari Shankar 46, Bank Enclave, Delhi-110092, 9810082160/22459166/43021466
27	Devadatt Kamat, C-19A Green Park Extension New Delhi-110049, M:9811164009
28	Farrukh Rasheed, 013, MC Setalvad Lawyers Chamber, Supreme Court, New Delhi-1.
29	Gaurav Dhingra, D-38, Jangpura Extension, New Delhi-14.
30	Gopal Jain B-93, Lower Ground Floor, Gulmohar Park, New Delhi- 49, Ph:26852070/26529682
31	Govind Goel, 2, School Lane Bengali Market, New Delhi. M-9810608229
32	H Raghvendra Rao 705-706, International Trade Towers, Nehru Place, N. Delhi- 19.9871452950/46501727
33	Haris Beeran, E-6, Dhawan Deep, 6, Jantar Mantar Road, New Delhi-110001. 9810010789/23340398
34	Imtiaz Ahmad, 264, III-B, Jamia Nagar, New Delhi-110 035, 26322720/26849662
35	Indira Sawhney Mrs. B-73, Sector 40, NOIDA(UP), 9810286079/23386708/01202574406
36	Jawed Ashique Warsi Chamber No. 124, New Lawyers Chamber, Supreme Court of India., 9711076822
37	Krishna Kumar U-16, Ground Floor, Green Park Main, New Delhi-110016 (Mob. 9899513290)
38	Krishnamurthi Swami R-207, Greater Kailash-1, New Delhi – 110048, 9810014120/23070126
39	Madhurima Mridul Ms. B-8, Dr. Zakir Hussain Marg, New Delhi – 110 003. (Mob. 9810175151)
40	Maj. Gen. C.S. Nair, Advocate, Supreme Court, New Delhi



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Group 'A' (Advocates)

41	Manish Tewari C1/3 Lodhi Garden New Delhi 110003, Ph:24644627 / 23017007
42	Md. Izhar Alam L-4362/95, Dargah Hazarat Nizamuddin, Delhi – 110 013, Mob. – 9210786469
43	Mohan Prasad Gupta D-89, Pocket –A, Mayur Vihar, Phase-II, Delhi – 110 091, Mob. – 8800861090
44	Ms. Alka Agarwal, Advocate, Supreme Court, New Delhi
45	Ms. Neelam Singh, Advocate, Supreme Court, New Delhi
46	Ms. Ranjana Narayan I-43 (FF), Jangpura Extn. New Delhi-110014, Mob. 9811119403
47	Mukesh K. Verma, Advocate, Supreme Court, New Delhi.
48	N. Annapoorani Ms. Ch. 122, MC Setalwad Complex, Supreme Court, N.Delhi-1 9810363045/25073892
49	Nakul Dewan D-126, Defence Colony, New Delhi – 110024
50	NK Karhail 222, Bhawalpur CGHS, Plot No.1, Sector-4, Dwarka, New Delhi-75.9968298202
51	Padmalakshmi Nigam Ms. N-2, Green Park Main, New Delhi-110016. 26531324/25
52	Pradeep Kumar Dey B-18, Sagar Apartment, 6 Tilak Marg, New Delhi-110001., PH:23070828/23386839
53	Priya Hingorani Ms. 40, Lawyers Chambers, Supreme Court Compound, New Delhi-19810001064/23382206/3264



54	R. Balasubramanian E-219, Naraina Vihar, New Delhi-110028,Mob. 9968093041
55	R. Nedumaran D-37,Lovely Apartments, Mayur Vihar-I Ext, Delhi – 91
56	Radha Kant Tripathy 27, Old Lawyers Chamber, Supreme Court of India, New Delhi-11 00 01 Mob. – 9868581097
57	Rahul Kaushik 51, Lawyers Chambers, Supreme Court, New Delhi-110001., M:-9818791820
58	Rajiv Nanda , H-127, Shivaji Park, Punjabi Bagh, New Delhi-110026, PH:42466075
59	Ritin Rai, C-443, Defence Colony, N. Delhii-24. 9810291160/41552549
60	Rohit Sharma C-88, 2 nd floor, East of Kailash, New Delhi-110065.M:- 9958035522
61	Rupesh Kumar 296, Supreme Enclave, Mayur Vihar-1, Delhi-91. 9811176770/23381586/22751978
62	S. Nandakumar 5A/198-199, W.E.A. Karol Bagh, New Delhi-110 005., M:-9811110530
63	S. Sadasiva Reddy, Flat No. 176, Tower No.8, Supreme Enclave, Mayur Vihar-1, Delhi-110091. (Mob. 9810141663)
64	S. Wasim Qadri, 44, Noor Nagar Extension, Jamia Nagar, New Delhi- 110025,9811150034/23381727/26840591
65	Sachit Kumar Sahijpal, 4631, DLF City Phase IV,Gurgaon(Haryana)
66	Shiv Mangal Sharma A-48, Ist Floor, Lajpat Nagar-II, Delhi – 110 024,Mob.- 9871068555



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Group 'A' (Advocates)

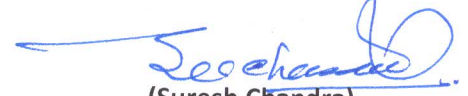
67	Shrish Kumar Misra 96, Anupam Apartments, Vasundhara Enclaves, Delhi – 110 096, Mob. – 9811421063
68	Siddhartha Dave 4283, Sector B, Pkt. 5,6 Vasant Kunj, New Delhi-110070 (Ph.41645368)
69	Surya Kant, Advocate, Supreme Court, New Delhi
70	Syed Tanwar Ahmad M-13/B, 3 rd Floor, Jangpura Extn., Delhi-110014. 9899275340/24316149/23070334
71	T.A. Khan C-203, West Vinod Nagar, Delhi-92. 9818001092
72	V. Mohana Ms. E-14, Dronacharya Apartments, Mayur Vihar-1, Delhi-91. Mob. 9868110575
73	V.N.Subramaniam, A-09. Lovely Apartments, Mayur Vihar-Phase-I Extn., New Delhi-91
74	Virendra Singh, Advocate, Supreme Court, New Delhi
75	Vivek Narayan Sharma D-120, 2 nd Floor, East of Kailash New Delhi-110065.9811398072/9717417779

2. The engagement of the above panel counsel will be governed by the terms and conditions contained in this Department's O.M. No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 21(5)/2011-Judl. dated 01.09.2011. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in/legal.htm under head "Circulars Pertaining to Litigation".



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Group 'A' (Advocates)

3. The above counsels are also requested to furnish their option, in case they are borne in any other panel of counsel maintained by this Department immediately within 10 days of the receipt of this order.
4. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser to the Govt. of India

To

All the above advocates.

Copy to:-

1. PS to Attorney General/PS to Solicitor General/PS to Addl Solicitors General.
2. Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
3. Smt. Sushma Suri, Sr. Govt. Advocate/Sh. S.N. Terdal, Shri B. Krishna Prasad and Smt. Anil Katiyar, Addl. Govt. Advocate./ Shri D.S. Mehra, Dy. Govt. Advocate./ Shri B.V. Balram Dass, Sh. G.S.Makkad, Assistant Govt. Advocate., CAS, New Delhi.
4. PS to ML&J/ PS to Law Secretary/PS to Legislative Secretary.
5. Computer Cell, CAS, New Delhi.
6. The Registrar, Supreme Court of India, New Delhi.
7. The Accountant General, AGCR Building, IP Estate, New Delhi.
8. Hindi unit, D/Legal Affairs for Hindi translation of the order.
9. NIC Cell, D/o Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 10 spare copies.



(Kishore Kumar)
Section Officer (Judicial)